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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.11.2025

## NOTICE

Please take notice that the following matters listed in the Court – III on 18.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No.   | Name of the parties  | Last Date of<br>Hearing | Next Date of<br>Hearing |
|--------|--|--|-------------------------|-------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 2036 of 2024 & I.A. No. 7642 of 2024, 6090 of 2025  Part Heard | Giriraj Enterprise, Through Its Partner Sanjaykumar J. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors. | 18.11.2025              | 25.11.2025              |
|        |  | With   |                         |                         |
| 2.     | Comp. App. (AT) (Ins) No. 2037 of 2024 & I.A. No. 7645 of 2024, 6089 of 2025  Part Heard | Nilesh Enterprise, Through Its Partner Jatinkumar D. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors.   | 18.11.2025              | 25.11.2025              |
| 3.     | Comp. App. (AT)<br>(Ins) No. 1049 of<br>2025   | Bharat Chugh Vs. Arora Iron & Steel Rolling Mills Pvt. Ltd.  | 18.11.2025              | 02.12.2025              |
|        | Part Heard   |  |                         |                         |